

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).2784/2004

(From the judgment and order dated 05/11/2003 in CMWP No.7435/1979
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMDEO (D) BY LRS. & ORS.

Petitioner(s)

VERSUS

BOARD OF REVENUE, U.P. & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 28/02/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anis Suhrawardy,Adv.

For Respondent(s)

Mr. P. Narasimhan,Adv.

UPON hearing counsel the Court made the following
O R D E R

Petitioners may take appropriate steps as per Order
dated 4th July, 2006 before 13th March, 2007. Respondents
may file counter affidavit till then.

List the matter on 13th March, 2007.

(S.G.SHAH)

Registrar